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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.1815/99

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)  
Hon'ble Smt. Shanta Shastry, Member(A)

New Delhi, this the 11th day of July, 2000

Bishnu Dev Saha  
s/o Sh. Late Basu Dev Saha  
T.No.269, Tech. Gr.I  
Northern Railway, Tughlakabad  
Diesel Shed  
New Delhi. .... Applicant  
(By Shri A.K.Bhardwaj, proxy of Shri M.K.Bhardwaj,  
Advocate)

Vs.

1. Union of India through  
The General Manager  
Northern Railway  
Baroda House  
New Delhi.
2. The Divisional Personnel Officer  
Northern Railway  
DRM Office  
New Delhi.
3. The Sr. DME, DSL  
Northern Railway  
DSL, Tughlakabad  
New Delhi.
4. B.K.Mandal  
H.S.-I, DSL/Shed  
Northern Railway  
Tughlakabad  
New Delhi. .... Respondents  
(By Mrs. Anju Bhushan, Advocate)

O R D E R (Oral)

By Smt. Shanta Shastry, Member(A):

The only relief that applicant had claimed was to allow him to appear in the trade test dated 20.8.1999 and to consider him for promotion to the post of MCM in preference to his junior (Respondent No.4, i.e., Shri B.K.Mandal). The respondents were directed to allow the applicant to appear in the said test by way of interim relief subject to further orders that may be passed in the OA vide order dated 19.8.1999.

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2. The Learned counsel for the respondents now submits that the applicant was allowed to appear for the suitability test for the post of Master Crafts Man(Electrical) in the scale of Rs.5000-8000 which has been held on 6.1.2000 and has now been promoted with immediate effect vide orders dated 27.1.2000 along with his junior Shri B.K. Mandal <sup>i.e. respondent no. 4</sup>. In view of this, the applicant having got the relief, the OA does not survive and is accordingly disposed of as infructuous. No costs.

*Shanta S.*  
(SMT. SHANTA SHAstry)  
MEMBER(A)

*V.Rajagopala Reddy*  
(V.RAJAGOPALA REDDY)  
VICE CHAIRMAN(J)

/RAO/